## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/16/17

NAME OF THE PETITIONER(S) : P. RANGASAMY +13

NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8

**SECTION** : 241/242

REPRESENTED BY Sl.No. NAME (IN CAPITAL) **SIGNATURE** 

K. K. SHIVAS SHANMUCHAM

K. S. GIRI PRASATH Counsel for 8th Respondent
K. BANUPRIYA

Sankar Vanadharajan

## **ORDER**

Counsel for petitioner present and filed change of vakalat. Counsel for R8 present. Counsel for petitioner prayed for time to file rejoinder to the counter filed by R8. Time is enlarged at request. Put up on 08.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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